NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 11/17, IA 18/17, 19/17 & 20/17. IA 26, 27 & 29/17 in CP 10/16	-	For hearing on IAs	59	Himayat Alikhan & Others Vs Associate Décor Ltd., & 24 Others

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM 1. RHEA MATHEW please. R 2-21 BHAVYA MOHAN 2. KC SUDARSHAN Petitions KMVASUKI Advocates 3. Trisha Chandran 21 for Keystone Partners 4. Shreyas. A

for voits associates R22 9036118414

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ORDER

Counsel for Petitioner is present. Counsel for Respondents 2 to 21 are also present. Shri S Vivekananda, Advocate for Respondent 22 filed memo of retirement for R-22. Therefore, R-22 is directed to engage another Counsel since the previous Counsel has filed memo of retirement. For hearing again Petitioner as well the IAs filed in this case. List it on 20.02.2018.

Member (T)

Member (J)